

SPECIAL BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/898(KB)2018
IA(I.B.C)/687(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	UNITED CHLORO PARAFFINS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Shaunak Chanda, Adv.

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For Liquidator Mr. S. V. Ramani

ORDER

1. Ld. Counsel for Liquidator present.
2. **IA(I.B.C)/687(KB)2023:**
 - a) In view of the fact that a clarification has been furnished, in terms of our Order dated 13.06.2024, we once again **reserve the matter for Orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)